

NOTICE

Date of Publication 02-12-2024

“All the advocates/Parties are requested to collect the cases as mentioned in the list attached below which are not taken back till today, within one month of the date of publication of this notice, failing which all the cases (except the caveat applications) will be listed before Hon’ble Court on judicial side for appropriate orders.”

BY ORDER OF HON’BLE THE CHIEF JUSTICE

OBJECTION LIST FOR 19.10.2024 (ALL MAIN CASES)

| S.No | CASE TYPE | DIARY NO | FILING DATE | OBJECTION DATE | PETITIONER NAME | RESPONDENT NAME | ADVOCATE NAME |
|------|-----------|----------|-------------|----------------|---------------------------------------|-----------------------------|--------------------------|
| 1 | CWP | 10325048 | 19/10/2024 | 19/10/2024 | SURAJ PARKASH BIRDI | UNION OF INDIA | ARSH BIR |
| 2 | CRM-M | 10324914 | 18/10/2024 | 19/10/2024 | BALJINDER KAUR | STATE OF PUNJAB | RAMAN MOHINDER SHARMA |
| 3 | FAO | 10323268 | 16/10/2024 | 19/10/2024 | SURENDER KAUR | PARVEEN KUMAR @ BINNI | SHAILENDER SINGH GILL |
| 4 | CRM-M | 10324732 | 18/10/2024 | 19/10/2024 | SHINDER SINGH | STATE OF PUNJAB | SHIVPARTAP SINGH KHATTRA |
| 5 | CRM-M | 10321952 | 15/10/2024 | 19/10/2024 | LAL SINGH | STATE OF PUNJAB | PARDEEP PANWAR |
| 6 | CRM-M | 10325220 | 19/10/2024 | 19/10/2024 | HARMINDER SINGH | STATE OF PUNJAB | PARUNJEET SINGH |
| 7 | CRM-M | 10324611 | 18/10/2024 | 19/10/2024 | BABLU KUMAR @ BABBAL @ RAVINDER KUMAR | STATE OF PUNJAB | GAGANDEEP SINGH VIRK |
| 8 | RSA | 10324469 | 18/10/2024 | 19/10/2024 | GURBAX | LABH SINGH | HASRAT BRAR |
| 9 | CRM-M | 10324885 | 18/10/2024 | 19/10/2024 | ANKIT KUMAR | STATE OF PUNJAB | DIGVIJAY NAGPAL |
| 10 | CRWP | 10324783 | 18/10/2024 | 19/10/2024 | ANJALI AND ANOTHER | STATE OF HARYANA AND OTHERS | INDERJEET SINGH BRAR |
| 11 | CRM-M | 10327701 | 18/10/2024 | 19/10/2024 | MANBIR SINGH @ SABI | STATE OF PUNJAB | TARUN JHATTA |
| 12 | CRM-M | 10324814 | 18/10/2024 | 19/10/2024 | ASHWANI KUMAR | STATE OF PUNJAB | LAVANYA GUPTA |
| 13 | CRM-M | 10325366 | 19/10/2024 | 19/10/2024 | NAUMAN | STATE OF PUNJAB | MANOJ KUMAR PUNDIR |

OBJECTION FOR OCTOBER 19-10-2024 (CM/CRM)

| SR. NO | CM IN MAIN CASE NO | DIARY NO | FILING DATE | OBJECTION DATE | PETITIONER NAME | RESPONDENT NAME | ADVOCATE NAME |
|--------|--------------------|----------|-------------|----------------|--|------------------|-----------------|
| 1 | CRWP-185-24 | 10321835 | 18/10/2024 | 19/10/2024 | ANNU MEHTA | STATE OF HARYANA | SANGRAM S SARON |
| 2 | CRA-S-2982-24 | 10324937 | 18/10/2024 | 19/10/2024 | MOHD SAAD @ SADDA | STATE OF HARYANA | SARFRAJ HUSSAIN |
| 3 | CWP-14616-16 | 10324879 | 18/10/2024 | 19/10/2024 | HARTRON ELECTRONICS RESEARCH DEVELOPMENT AND FACILITY CENTRE | NAVEEN KUMAR | RAKESH KUMAR |